

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 700 OF 2016 IN  
DFR NO. 2639 OF 2016 &  
IA NO. 698 OF 2016**

**Dated: 25<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Alaknanda Hydro Power Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee  
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Umesh Prasad for R-1

Mr. Rajiv Srivastava  
Ms. Gargi Srivastava for R-2/UPPCL

**ORDER**

**IA NO. 698 OF 2016  
(Appl. for condonation of delay in filing)**

Learned counsel for Respondent No.2 seeks two weeks time to file reply. She may file the same on or before 09.02.2017 after serving copy on the other side.

List the matter on **16.02.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt